

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : **Alectrona Energy Pvt Ltd**

**PETITION NUMBER** : **CP/IB/196/2021**

**APPLICATION NUMBER** : **a) IA/IBC/2183/2023 IN IA/1563/2022  
b) IA(IBC)/1540(CHE)/2022  
c) IA(IBC)/1582(CHE)/2022  
d) IA(IBC)/1563(CHE)/2022**

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**ORDER**

Ld. Counsel Mr. P.V. Balasubramaniam for the Applicant along with Ld. Counsel Ms. Shubaranjini Ananth in IA/IBC/2183/2023. Ld. Counsel Ms. Dharaniya Shree for the RP.

List the applications on **19.03.2024** for hearing.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**